CENTRAL ADMINISTRATIVE TRIBUNAL JAMMU BENCH, JAMMU

Hearing through video conferencing

T.A. No. 62/2174/2020



This the 10th day of May 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J) HON'BLE MR. ANAND MATHUR, MEMBER (A)

Mushtaq Ahmad Malik & Another	
	Applicant
(Advocate:- Mr. S M Ayoub)	
Versus	
1. State of Jammu and Kashmir and ors.	
	Respondents
(Advocate: Mr. Rajesh Thappa, learned D.A.G.)	
ORDE ORDE ORDE ORDE ORDE Learned by Hon'ble Mr. Anand Mathur, M Learned counsel for the applicant submit	<u>L]</u>
and the same may be dismissed as such.	
2. Accordingly, the T.A. is dismissed as having become infructuous.	
(ANAND MATHUR) MEMBER (A)	(RAKESH SAGAR JAIN) MEMBER (J)

Arun